

राष्ट्रीय मानव अधिकार आयोग National Human Rights Commission मानव अधिकार भवन, ब्लॉक-सी, जी.पी.ओ. कम्प्लेक्स, आई.एन.ए., नई दिल्ली -110023 (भारत) Manav Adhikar Bhawan, Block - C, GPO Complex, INA, New Delhi-110023 (INDIA) Fax: 91-011-24651329 E-Mail: nhrcestt@nic.in Website: www.nhrc.nic.in

Advt. No. 02/2022

Applications are invited for filling up following vacancies on deputation (including short-term contract) basis in National Human Rights Commission:-

S.No.	Name of posts & Pay Scale notified/ adopted by the Commission Dy. Superintendent of Police	Number of posts	Who can apply				
1		01	Offic (a)		nder Central / State Police Organizations; Holding analogous posts on a regular basis;		
	Pay Matrix Level-9 (Rs.53100-16780)			(ii)	OR Inspectors of Police with 5 years regular service in the grade or equivalent; and		
			(b)		Possessing experience in investigation of criminal cases.		
2	Inspector Pay Matrix Level-7	14	Officers under Central / State Police Forces/ Arr Forces of Union;				
	(Rs.44900-142400)		(a)	(i)	Working in similar or equivalent grade in the Central/State Police Forces/Armed Forces of Union: or		
				(ii)	Sub-Inspector in the Central/State Police Forces/Armed Forces of the Union with 5 years regular service as Sub-Inspector: or		
			j.	(iii)	Officers working in the equivalent grade on regular basis under the Central Govt./ or State Govt. Departments/Central Public Undertakings; and		
			(b)		Possessing at least 5 years experience in vigilance or investigation or intelligence work.		

Note: 1.

- (i) Number of posts/vacancies may vary.
- (ii) Commission reserves the right to cancel/withdraw the vacancy notice.
- (iii) There is pay discrepancies to the posts of Dy. Superintendent of Police and Inspector in the National Human Right Commission, proposed for filling up on deputation basis. The Candidates will not claim for the existing pay scale as a matter of right on selection to the respective posts on deputation basis. It will be as per decision of the Government/NHRC.
- 2. Detailed eligibility and other term & conditions of above said posts and Proforma of application is available in the Commission's website <u>www.nhrc.nic.in</u>
- 3. These vacancies are meant for deputation only. Only officers of Central Government and State Governments/Union Territories who fulfills the requisite eligibility criteria & experience for these posts should apply. Applications of fresh candidates, retired officers or candidates serving in the private sector/organizations will not be considered and will summarily be rejected.
- 4. The Deputation will be governed by the terms and conditions contained in the Department of Personnel and Training's O.M. No.6/8/2009-Estt.(Pay.II), dated 17.6.2010 as amended from time to time.
- 5. The maximum age-limit for appointment by deputation shall be not exceeding 'fifty-six years, as on the closing date of receipt of application.
- 6. The applications of eligible candidates who have desirous of being considered for appointment to the posts meant for deputation and can be spared immediately, may please be forwarded to the Under Secretary (Estt.), National Human Rights Commission, Manav Adhikar Bhawan, Block-C, GPO Complex, INA, New Delhi-110023 latest by 45 days from the publication of the advertisement in Employment News alongwith attested photocopies of APARs for the last 05 years, Integrity Certificate and vigilance/disciplinary clearance.
- 7. Applications received on or before closing date of advertisement through proper channel will only be considered. Any application received after due date will not be entertained will be summarily rejected
- 8. The forwarding authority may also certify the information furnished by the candidate in application form.

(Arun Kumar Tewari) Under Secretary (Estt.)

Advt. No. 02/2022

Annexure - I

APPLICATION FORM FOR APPOINTMENT TO THE POST OF ON DEPUTATION BASIS, IN NATIONAL HUMAN RIGHTS COMMISSION.

Paste a recent passport size photo of the candidate

Name of Posts applied for

1.	Name and Address (In Block Letters)							-
2.	Date of Birth (in Christian era)							
3.	i. Date of entry into	Govt. Se	rvice					
	ii. Date of r central/state Gov	etirement ernment F	under Rules					
4.	Educational Qualifications							5
5.	Whether Educational and other qualifications required for the post are satisfied. (If any qualification has been treated as equivalent to the one prescribed in the rules, state the authority for the same)			Qualification/Experience possessed by the officer				
	Qualification /Experience required as mention in the advertisement/vacancy circular			Qualification/Experience possessed by the entited				
	Essential;		5.	Essential;				
	(a) Qualification	;		(b)	Qualification;			
	(c) Experience;			(d) Experience;				
	Desirable			Desirable				
	(a) Qualification;			(b) Qualification;				
	(c) Experience;			(d) Experience;				
5.1	In the case of degree may be indicated by		qualificati	ons elective/main	n subjec	ts and	subsidiary subjects	
6.	Please state clearly of entries made by y the requisite essent work experience of t							
7.	Details of employme signature, if the sp				lose separate s	heet du	ly auth	enticated by your
		ost held regular basis	From (DD/MM/YY)	To (dd/mm/yy)	Pay Matrix Le Pay Band and pay of the pos on regular b	Grade t held	de expe	ature of duties (in stail) highlighting srience required for spost applied for
					-			
not be m Details c	t:- pay-band and grac ientioned. Only pay b of ACP/MACP with pr e may be indicated as	and and g esent pay	grade pay/p	bay scale	of the post held	on regu	lar ba	sis to be mentioned.
	Office/Institution Pay Matrix Level Pay drawn under A					From		То

8.		present employme	ent i.e. Adhoo				
9.	In case th	rary or Permanent e present employm					
ini	deputation le date of tial ppointment	al deputation/contract		(c) Name of the present office/organization to whic applicant belongs.	(d) Name of the post and pay of the post held in substantive		
9.1	Notes: In case of Officers already on deputation, the applications such officers should be forwarded by the parent cadre/ department along with cadre clearance, vigilance clearance and integrity certificate.						
9.2	Note: Information under column 9(c) & (d) above must be given in all cases where a person is holding a post on deputation outside the cadre/organization but still maintaining a lied in his parent cadre/organization.						
10	If any post held on deputation in the post by the applicant date of return from the last deputation and other details						
11	Additional details about present employment. Please state whether working under (indicate the name of your employer against the relevant column) a) Central Government b) State Government c) Autonomous Organization d) Government Organization e) Universities f) Others						
12	same de	ate whether you ar partment and one feeder to feeder gra					
13	date from	Are you in revised scale of pay if yes, give the date from which the revision rank place and also indicate the pre-revised scale			, ,		
14	Total emo	pluments per month	now drawn				
	Basic pay	/ in Pay Band/ Pay Matrix	Pay	Matrix Level / Grade Pay	Total Emoluments		
15	scales, th	he applicant belong ne latest salary slips pay in Pay Band/ Pa	nization which does not belong organization showing the follow Pay Matrix Level / Grade Pay applicable rate of DA	wing details may be enclosed			
16	A additional information, if any relevant to the post you applied for the support of your suitability for the post.						
y a	informati academic training above	nong other things n on with regard to (i c qualification (ii) p (iii) work experienc orescribed. In thi Advertisement)	i) Additional professional e over and				
	(Note: enclose a separate sheet, if the space is insufficient)						

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16.1	 The candidates are requested to including information with regard to: (i) Research publications and reports and special projects (ii) Awards/Scholarship/Official Appreciation (iii) Affiliation with the professional bodies/institutions (iv) Patents registered in own name or achieved for the organization (v) Any research innovative measure involving official regularization (vi) Any other information. 	
17	Whether belongs to SC/ST/OBC	
18	Complete postal Address and contact details i.e.Telephone/Fax Number & e.mail address of the present employer :-	Postal Address Telephone & Fax No e.mail address:

I have carefully gave through the vacancy circular/advertisement and I am well aware that the information furnished in the curriculum duly supported by the documents in response of essential qualification/work experience submitted by me will also be assessed by the selection committee at the time of selection for the post. The information/details provided by me are correct and true to the based of my knowledge and no material fact having a hearing on my selection has been suppressed/ withheld.

(Signature of candidate)

Certification by the Employee/ Cadre Controlling Authority

The information/ detail provided in the above application by the applicant are true and correct as per the facts available on records. He/ She possess educational qualification and experience mentioned in the vacancy circular. If selected he/ she will be relieved immediately.

Also certified that:

- i) There is no vigilance or disciplinary case pending/ contemplated against Shri/Smt/Ms._____
- ii) His/ Her Integrity is certified
- iii) His/Her APAR dossier in original /photocopies of APAR for the last five years duly attested by an officer of the rank of Under Secretary of the government of India or above are enclosed.
- iv) No major/minor penalty has been imposed on him/ her during the last ten years or a list of major/minor penalty imposed on him/ her during the last ten year enclosed (as the case may be)

Counter signed (Employer/Cadre Controller Authority with seal)